

2. Department of Industrial Policy and Promotion (DIPP) has, so far issued 307 Letters of Intents (LOIs)/Industrial Licences (ILs) to 182 companies to till Oct 2015 for manufacture of a wide range of defence items to public/private companies. So far 50 licensed companies covering 79 industrial licenses have reported commencement of production.

34 FDI proposals/Joint Ventures have been approved in defence sector since 2000, for manufacture of various defence items, both with Indian public and private sector companies.

Since the launch of 'Make in India' initiative in Sept 2014, Department of Industrial Policy & Promotion has issued 81 Industrial Licenses to 61 companies for manufacture of various defence items.

Production capacities of ordnance factories

†993. SHRI NARESH AGRAWAL: Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that the production of ordnance factories is inadequate;
- (b) if so, the reasons therefor along with their details thereof;
- (c) if not, the annual production of ordnance factories; and
- (d) the proportion of production of arms and their import from foreign countries in accordance with the total need?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): (a) to (c) The annual production plan of ordnance factories is based on targets mutually agreed with indentors *i.e.* Army, Navy, Air Force, Central and State Police etc.

The capacities of ordnance factories are being fully utilized except in small arms manufacturing factories due to rapidly declining demand from Armed Forces for the existing small arms.

Ordnance Factory Board (OFB) has also received long-term demands of various ammunition items from Army, Navy and Air Force. The OFB interacts on regular basis with the user so as to match their annual requirements. The value of production

†Original notice of the question was received in Hindi.

of ordnance factories for supply to Defence and Non-Defence sectors during last three years is as under:—

(₹ in crore)			
Year	Defence	Non Defence	Total
2012-13	10180	1794	11975
2013-14	9295	1828	11123
2014-15	9824	1540	11364

(d) The percentage of expenditure on domestic and foreign procurement of Defence equipment for Army, Navy and Air Force under Capital and Revenue during 2014-15 was 62.89% and 37.11% respectively.

Army personnel killed in ceasefire violations

994. SHRI P. BHATTACHARYA:

SHRI KIRANMAY NANDA:

Will the Minister of DEFENCE be pleased to state:

(a) the number of ceasefire violations that have been taken place in J&K in the recent months;

(b) the number of army personnel killed during these ceasefire violations; and

(c) the compensation given to the families of the army personnel died in the said incidents?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): (a) The details of ceasefire violations in Jammu and Kashmir along Indo-Pakistan border are as under:

Ceasefire Violations along Line of Control (LC) and International Border (IB) under operational control of Army	Ceasefire Violations along IB under operational control of BSF
151	249
(from 01 January to 30th Nov, 2015)	(from 01 January to 31st Oct, 2015)

(b) Six Army personnel were martyred during the ceasefire violations along the LC in the said period.

(c) Compensation/benefits being paid to the next of kin of army soldiers (Fatal Battle Casualties) is given in the Statement.